

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-37-2020.

Mr. Assumsao Teodosio Fernandes. ... Petitioner.

Versus

Goa Coastal Zone Management
Authority and anr. ... Respondents.

Ms. K. Govekar, Advocate for the Petitioner.

Ms. Ankita Kamat, Addl. Government Advocate for the Respondent
Nos.1 and 3.

Coram : Nutan D. Sardesai. J.

Dated : 30th June, 2020

P.C.:

Notice to the respondent no.2 unserved. Petitioner to take
fresh steps.

2. The statement earlier made by Ms. A. Kamat, learned Addl.
Government Advocate to continue till the service on the respondent
no.2.

3. Stands over on 21.07.2020.

Nutan D. Sardesai, J.

MF/-